

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 734 OF 2017 IN
APPEAL NO. 282 OF 2017**

Dated: 26th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jaiprakash Power Ventures Limited

...Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Ashok Shukla

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Mr. Parinay Shah
Ms. Ritika Singhal
Ms. Aradhna Tandon for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Paramhans for
Mr. Aashish Bernard for R-4

ORDER

**IA NO. 734 OF 2017
*(Appln. for direction)***

Learned counsel for respondent No.4 states that he will be filing reply during the course of the day. Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 03.04.2018 after serving copy on the other side. Learned counsel have agreed to file

written submissions on or before 19.04.2018 after serving copy on the other side.

List this application along with the main appeal for hearing on **26.04.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member